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**BEFORE THE ADJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**



**C.P. (I.B) No. 5/ 7/ NCLT/AHM/2018**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)**  
**Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2019**

Name of the Company: Phoenix ARC Pvt. Ltd. (Trustee of Phonix Trust FY  
14-9)  
V/s.  
Nagaur Water Supply Company Pvt. Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHASHUPTA SHUKLA	ADVOCATE	RESPONDENT	
2.	ASHISH DOSTI	PCS	Applicants	

**ORDER**


The parties are represented through their respective Counsel/PCS(s).

The arguments from the side of the Financial Creditor/Petitioner are heard.

The Counsel for the Corporate Debtor/Respondent seeks time for argument, in view of providing a copy of the Trust deed today only, considering to this peculiar circumstances, the matter is adjourned.

List the matter for hearing on 30.09.2019.

  
**(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)**

  
**(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)**

Dated this the 23rd day of September, 2019.